

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-16/2002/9731/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Dibyajyoti Mahanta,  
District & Sessions Judge,  
Golaghat.

Dated Guwahati the <sup>12</sup> 9 November, 2022.

Sub: **Casual leave.**

Ref:- No. DJ(G) 11062 dated 05.11.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 07.11.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 05.11.2022 till the morning of 09.11.2022**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-16/2002/9732/dated** , 09-11-2022

Copy to.

1. ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**